

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-526

CP No.-161/241/242/ND/2019
CA/196/2020

IN THE MATTER OF:

Govind Mutha

....Applicant

Vs.

Sumanglam Traexim Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 19.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Mr. Mansumyer Singh, Mr. Misbahul Haque, Advs.

ORDER

Due to paucity of time, the matter is listed on **22.02.2023**.

**S/d-
(Court Officer)**